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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up Papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4236/15/11)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Aero Club of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aero Club of India, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4237/15/11)

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demand for Grants of the Ministry of Overseas Indian Affairs for the year 2011-2012.

(Placed in Library, See No. LT 4238/15/11)

- (ii) Outcome Budget of the Ministry of Overseas Indian Affairs for the year 2011-2012.

(Placed in Library, See No. LT 4239/15/11)

- (iii) Detailed Demand for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2011-2012.

(Placed in Library, See No. LT 4240/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2009-2010.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 4241/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Kapil Sibal, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Outcome Budget of the Department of School Education and Literary, Ministry of Human Resource Development for the year 2011-2012.

(Placed in Library, See No. LT 4242/15/11)

(2) Outcome Budget of the Department of Higher Education, Ministry of Human Resource Development for the year 2011-2012.

(Placed in Library, See No. LT 4243/15/11)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): I beg to lay on the Table a copy of the Detailed Demand for Grants (Hindi and English versions) of the Department of Commerce for the year 2011-2012.

(Placed in Library, See No. LT 4244/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri G.K. Vasan, I beg to lay on the Table:--

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2009-2010, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4245/15/11)

THE MINISTER OF WATER RESOURCES AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 2011-2012.

(Placed in Library, See No. LT 4246/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment and Forests for the year 2011-2012.

(Placed in Library, See No. LT 4247/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshmbai National University of Physical Education,

Gwalior, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National University of Physical Education, Gwalior, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4248/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution for the year 2011-2012.

(Placed in Library, See No. LT 4249/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Outcome Budget of the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No. LT 4250/15/11)

(2) Outcome Budget of the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No. LT 4251/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Memorial Centre, Mumbai, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4252/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4253/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (Placed in Library, See No. LT 4254/15/11)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 2009-2010.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (Placed in Library, See No. LT 4255/15/11)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2008-2009, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the year 2008-2009.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (Placed in Library, See No. LT 4256/15/11)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National University of Educational Planning and Administration, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National University of Educational Planning and Administration, New Delhi, for the year 2009-2010.
- (Placed in Library, See No. LT 4257/15/11)
- (10) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2009-2010, together with Audit Report thereon.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (Placed in Library, See No. LT 4258/15/11)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2009-2010.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- (Placed in Library, See No. LT 4259/15/11)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Primary Education Development Society of Kerala (Sarva Shiksha Abhiyan), Thiruvananthapuram, for the year 2008-2009, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Primary Education Development Society of Kerala (Sarva Shiksha Abhiyan), Thiruvananthapuram, for the year 2008-2009.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.
- (Placed in Library, See No. LT 4260/15/11)
- (16) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2009-2010, together with Audit Report thereon.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.
- (Placed in Library, See No. LT 4261/15/11)
- (18) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2009-2010, together with Audit Report thereon.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.
- (Placed in Library, See No. LT 4262/15/11)
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, for the year 2009-2010.
- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.
- (Placed in Library, See No. LT 4263/15/11)
- (22) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 40 of the Indira Gandhi National Open University Act, 1985:-
- (i) Notification No. IG/Admn.(G)/Ord. 13/2005/1948 published in weekly Gazette of India dated the 22<sup>nd</sup> October, 2010 relating to amendments to Clause 2.4 of the Ordinance on Research Degree Programmes (Ordinance 13) abolishing the 'Area Committee' and creation of 'Research Committee' in its place for Institutes/Centres/Units/Other and consequential amendments under Clause 2.4 of the Ordinance of Indira Gandhi National Open University.
- (ii) Notification No. IG/Admn.(G)/Ord. 9/2000/1998 published in weekly Gazette of India dated the 3<sup>rd</sup> December, 2010 relating to amendments/addition to sub Clause (5) below sub clause (4) of clause 9 of the Ordinance 9 on Conduct of Examination and Evaluation of Student Performance for the declaration of results of the term end examination of the Indira Gandhi National Open University.
- (Placed in Library, See No. LT 4264/15/11)

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4265/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2009-2010.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4266/15/11)

- (3) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demand for Grants of the Ministry of Textiles for the year 2011-2012.

(Placed in Library, See No. LT 4267/15/11)

- (ii) Outcome Budget of the Ministry of Textiles for the year 2011-2012.

(Placed in Library, See No. LT 4268/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

- (1) S.O. 2880(E) published in Gazette of India dated the 1<sup>st</sup> December, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 37 (Chariabahi-Teok Section) in the State of Assam.
- (2) S.O. 2954(E) published in Gazette of India dated the 15<sup>th</sup> December, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 in the State of Assam.
- (3) S.O. 162(E) published in Gazette of India dated 24<sup>th</sup> January, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 73 (Yamunanagar-Panchkula Section) in the State of Haryana.

(Placed in Library, See No. LT 4269/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2009-2010.
- (2) Annual Report of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4270/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968:-

- (i) The Central Industrial Security Force (Additional Director General and Additional Deputy Inspector General) Amendment Recruitment Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 920(E) in Gazette of India dated the 22<sup>nd</sup> November, 2010.
- (ii) The Central Industrial Security Force (Group 'A' Executive Cadre Recruitment Second Amendment) Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 976(E) in Gazette of India dated the 15<sup>th</sup> December, 2010.

(Placed in Library, See No. LT 4271/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2008-2009, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education & Research, Chandigarh, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4272/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4273/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri D. Napoleon, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Social Justice and Empowerment for the year 2011-2012.

(Placed in Library, See No. LT 4274/15/11)

(ii) Outcome Budget of the Ministry of Social Justice and Empowerment for the year 2011-2012.

(Placed in Library, See No. LT 4275/15/11)

(2) A copy of the Report (Hindi and English versions) under Section 21(4) of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4276/15/11)

**संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट) :** अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) (एक) वर्ष 2011-2012 के लिए दूरसंचार विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय की अनुदानों की विस्तृत मांगें ।

(Placed in Library, See No. LT 4277/15/11)

(दो) वर्ष 2011-2012 के लिए डाक विभाग की अनुदानों की विस्तृत मांगें ।

(Placed in Library, See No. LT 4278/15/11)

(तीन) वर्ष 2011-2012 के लिए दूरसंचार विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय का परिणामी बजट ।

(Placed in Library, See No. LT 4279/15/11)

(चार) वर्ष 2011-2012 के लिए डाक विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय का परिणामी बजट ।

(Placed in Library, See No. LT 4280/15/11)

(2) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत दूरसंचार मोबाइल नम्बर पोर्टेबिलिटी (दूसरा संशोधन) विनियम, 2011 जो 24 नवम्बर, 2010 के भारत के राजपत्र में अधिसूचना संख्या एफ. सं. 116/1/2010-एमएन में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

(Placed in Library, See No. LT 4281/15/11)

(4) भारतीय डाकघर अधिनियम, 1898 की धारा 74 की उपधारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) भारतीय डाकघर (तौथा संशोधन) नियम, 2011 जो 3 फरवरी, 2011 के भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 63(अ) में



प्रकाशित हुए थे ।

(दो) भारतीय डाकघर (पहला संशोधन) नियम, 2011 जो 4 जनवरी, 2011 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 10(अ) में प्रकाशित हुए थे ।

(Placed in Library, See No. LT 4282/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demand for Grants of the Ministry of Coal for the year 2011-2012.

(Placed in Library, See No. LT 4283/15/11)

(2) Outcome Budget of the Ministry of Coal for the year 2011-2012.

(Placed in Library, See No. LT 4284/15/11)

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